

From,

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

To,

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

No. 80 /JR(S)/2015

Dated: Allahabad: February 07, 2015

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**Subject: Regarding nomination for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 20.02.2015 to 21.02.2015 at JTRI, Lucknow.**

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Sir,

With reference to your letter no. JTRI/Ubuntu-Trg/205 dated 04.02.2015 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A' for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 20.02.2015 to 21.02.2015 at Institute of Judicial Training & Research, U.P., Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

**Encl.: As above**

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 80 (i)/JR(S)/2015 dated: February 07, 2015**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Ram Briksh Yadav, District & Sessions Judge, Jhansi, Sri Chintamani Tiwari, District & Sessions Judge, Ballia, Sri Chandra Mohan Dixit, District & Sessions Judge, Mau and Smt. Poonam, Law Officer (Women), UP Rajya Mahila Ayog, Lucknow with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court. **If you proceed to attend the training as proposed, then no further explanation is desirable, subject to above.**
3. The District & Sessions Judges, Bahraich, Barabanki, Lucknow, Pratapgarh and Ramabai Nagar with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training. **If they proceed to attend the training as proposed, then no further explanation is desirable, subject to above.**
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**

**Refresher Training Programme for Judicial officers in Ubuntu-Linux  
Operating System and Libre Office Writer at JTRI, UP, Lucknow  
Duration: 20.02.2015 to 21.02.2015**

Sl. No.	Batch	ID No.	Name of Officer	Designation	Place of posting
1.	1996	3167	Sri Ram Briksh Yadav	District & Sessions Judge	Jhansi
2.	1979	4467	Sri Chintamani Tiwari	District & Sessions Judge	Ballia
3.	1983	5065	Sri Chandra Mohan Dixit	District & Sessions Judge	Mau
4.	2006	1547	Smt. Poonam	Law Officer (Women) UP Rajya Mahila Ayog	Lucknow
5.	2006	1548	Sushri Shraddha Tiwari	Spl. Judl. Magistrate (Air & Water Pol)	Lucknow
6.	2006	1639	Smt. Shweta Srivastava	Judicial Magistrate	Barabanki
7.	2006	1587	Sri Madhur Avasthy	Addl. Civil Judge (JD)	Ramabai Nagar
8.	2009	1839	Ms. Purnima Sagar	Addl. Civil Judge (JD)	Pratapgarh
9.	2012	2034	Smt. Nutun Kumari	Addl. Civil Judge (JD)	Bahraich